

Changes in ESI Scheme

3688. SHRI RAM NAIK : Will the Minister of LABOUR be pleased to state:

(a) whether some changes in the operation of Employees. State Insurance Corporation were under consideration of the Government.

(b) if so, whether the changes have been finalised :

(c) if so , the details thereof, and

(d) if time bound programme to implement those changes ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA): (a) No, Sir.

(b) to (d) Do not arise.

Employment in Tourism Sector

3689. SHRI SUDHIR SAWANT: Will the Minister of Civil Aviation and Tourism be pleased to state:

(a) the steps being taken by the Union Government to encourage educated unemployed to earn livelihood in tourism sector:

(b) whether any special facilities are provided to such persons for the purpose;

(c) if so, the details thereof; and

(d) the steps being taken to reduce or remove inter-STATE barriers for free flow of tourists in licensed tourist vehicles?

THE MINISTER OF CIVIL AVIATION AND TOURISM: (SHRI GULAM NABI

AZAD): (a) The Department of Tourism conducts various training and management development programmes in tourism and travel management water sports, winter sports, hotel management and catering and food crafts through of Hotel Management and Catering Technology; Food Crafts Institutes; Indian Institute of Skiing and Mountaineer and National Institute of Water Sports, with a view to equip educated unemployed youth to get employment in the tourism sector.

(b) and (c): No, Sir. Does not arise.

(e) The Motor Vehicles Act 1988 as amended and the All India Permit for Tourist Transport Operators Rules 1993 provides for registration for vehicles, single point payment of tax and composite face so as to remove inter-STATE barriers for free flow of tourists.

[Translation]

Bombay International Airport

3690. SHRIMATI SURYAKANTA PATIL: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government propose to increase the capacity of the Bombay International Airport;

(b) if so, the details thereof;

(c) the time by which the said work is likely to be completed and the amount proposed to be spent thereon; and

(d) the per hour present capacity of the said airport regarding landing and taking off of aircraft and the extent to which it is likely to be increased as a result of increase